

statement *Re-instatement of victimised railway employees.*

| Railway | Number of ex-employees who stand dismissed/removed from service from 1-4-1980 and onwards (as at present) under Rule 14(ii) of Railway Servant (Discipline and Appeal) Rules for participation in the union agitations. 80 |
|--------------------|---|
| Eastern . | |
| Northern . | 162 |
| ■N-jrth Eastern . | 74 |
| | 2 |
| Northeast Frontier | |
| Southern . | 5 |
| South Central . | 48 |
| Sout): Eastern . | <i>m</i> |
| Western | 3 |
| TOTAL | ~144 |

Administrative prices of essential commodities

246. SHRI PRAMOD MAHAJAN:
SHRI KRISHAN LAL
SHARMA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the consumer retail market prices of essential commodities, as on November 1 of 1988, 1989 and 1990 alongwith their prices, on the first of each month of 1990;

(b) the administered prices of the each commodities; and

(c) whether prices have also increased due to an increase in the cost of transportation which increased due to the raise in the administered prices of diesel and petrol and also a raise in the railway freights; if so, to what extent?

(b) No. 9).

(c) In the Railway Budget for 1990-91, the railway freight rates were increased by 7 per cent w.e.f. 1-4-90 and by 10 per cent w.e.f. 1-10-1990. However, foodgrains, pulses; edible salt; edible oils; fruits and vegetables, sugar, gur and Jagree were exempted from both the increases. Hence,

there was no increase in the railway freight for the aforesaid commodities.

While, it is not possible to quantify in precise terms the impact of increase